

8

12

OPEN COURT

CENTRAL ADMINISTRATIVE TRIBUNAL ALLAHABAD BENCH

ALLAHABAD.

Allahabad this the 22nd day of February 2001.

Original Application no. 1049 of 1997.

Hon'ble Mr. V. Srikantan, Administrative Member
Hon'ble Mr. S.K.I. Naqvi, Judicial Member.

Mahendra Singh,
S/o Shri Shiv Janam Singh,
R/o Village- Padita,
P.O. Maradah, Distt. Ghazipur.

... Applicant

C/A Shri R. Verma

Versus

1. Union of India through the General Manager,
N.E. Rly., Gorakhpur.
2. The Chief Administrative Officer,
(Const.), N.E. Rly.,
Gorakhpur.
3. The Deputy Chief Signal and Telecommunication
Engineer (Const.)/West North Eastern Railway,
Gorakhpur.
4. The District Singal and Telecommunication
Engineer (Const.), N.E. Rly., Varanasi.

... Respondents

C/Rs. Shri A.K. Gaur.

SCC

...2/-

(9) (13)

// 2 //

O R D E R (Oral)

Hon'ble Mr. S.K.I. Naqvi, Member-J.

With the concent of learned counsel for both the parties i.e. Shri R. Verma learned counsel for the applicant and Shri M.K. Sharma, proxy counsel for Shri A.K. Gaur, learned counsel for the respondents, we decide the matter with the direction in the light of observation of Full Bench in O.A. 57 of 1996, Aslam Khan Versus Union of India & Others, decided on 30.10.2000 at Jaipur Bench of this Tribunal. The process for regularisation of applicant for Group 'D' post to be considered and decided. However, his pay, which he is drawing in Group 'C' post shall be protected. O.A. is decided accordingly with no costs.

S. Naqvi
Member-J

V. M.
Member-A

/pc/